

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 31.08.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/959/ (IB)/2018
NAME OF THE PETITIONER(S) : BLUE STAR LTD
NAME OF THE RESPONDENT(S) : CONSOLIDATED CONSTRUCTION CONSORTIUM LTD
UNDER SECTION : 9 RULE 6

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE
REPRESENTATION BY WHOM

S. SHIVRAM

Counsel for Respondents
[Consolidated Construction
Consortium Ltd]

S. Shivram

ORDER

Matter is called. No representation on behalf of the Applicant. Counsel for the Corporate Debtor present. He has submitted that one more opportunity may be given for settlement between the parties. At request, time is enlarged. Put up on **07.09.2018 at 10.30 A.M.**

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(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)